

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 112(ND) 15

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: M/s Sandeep Madan & Ors Vs. M/s Brys Projects Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

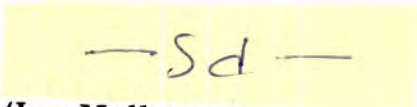
For the Petitioner (s) : None

For the Respondent (s): Mr. Shiv Johar, Advocate for R1, 2 & 3
Mr. Kunal Sabharwal, Advocate for R 4
Mr. Shashank Agarwal, Advocate for R 5 & 6

ORDER

The presence of Respondents No.1 to 3 was directed for today. It is submitted that on account of their medical ailments, they could be not present today.

As the matter is part heard, be listed before the regular Bench on 8th November, 2017.


(Ina Malhotra)
(Member (J))